

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M . P . B H A D R A N

Petition(s) for Special Leave to Appeal (Civil) No(s).2 1 1 0 6 / 2 0 0 7

O T T A P P A L A M T A L U K P V T . B U S O P E R . A S S O . & A N R

Petitioner(s)

V E R S U S

S T A T E O F K E R A L A & O R S .

Respondent(s)

(With prayer for interim relief)

W I T H S L P ( C ) N O . 4 8 9 7 o f 2 0 0 8

(With prayer for interim relief and office report)

Date: 2 9 / 0 8 / 2 0 0 8 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Abhisth Ku m a r , Adv.

Mr. Bik a s Kr. Gupta, Adv.

Mr. Avijit Bhattacha rjee, Adv.

For Respondent(s)

Mr. Satya Mitra, Adv.

Ms. Sumita Hazari k a, Adv.

Mr. G. P r a k a s h , Adv.

UPON hearing counsel the Court made the following  
O R D E R

S L P ( C ) N o . 2 1 1 0 6 / 2 0 0 7

Respondent No.3 has filed counter affidavit.

No counter affidavit has been filed by respondent Nos.1 and 2.

S L P ( C ) N o . 4 8 9 7 / 2 0 0 8

There is no appear ance for respondent Nos.2 and 5.

No counter affidavit has been filed by respondent No.3.

Respondent No.1 is granted four weeks' time, as last chance, for  
filing counter affidavit.

Item No.6 8

-2-

Await service on respondent No.4.

List again on 1 3 . 1 0 . 2 0 0 8 .

( M . P . B H A D R A N )

Registr a r

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